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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 185/2017 with CP(CAA) No. 26/NCLT/AHM/2017  
With Gujarat High Court CA no. 541/2016**

Coram:

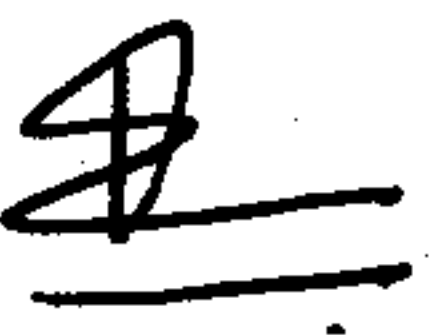
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017**

Name of the Company: Heena Electrozone Pvt. Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	VAIBHAVI. K. PARIKH	Advocate	Petitioner	
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2.

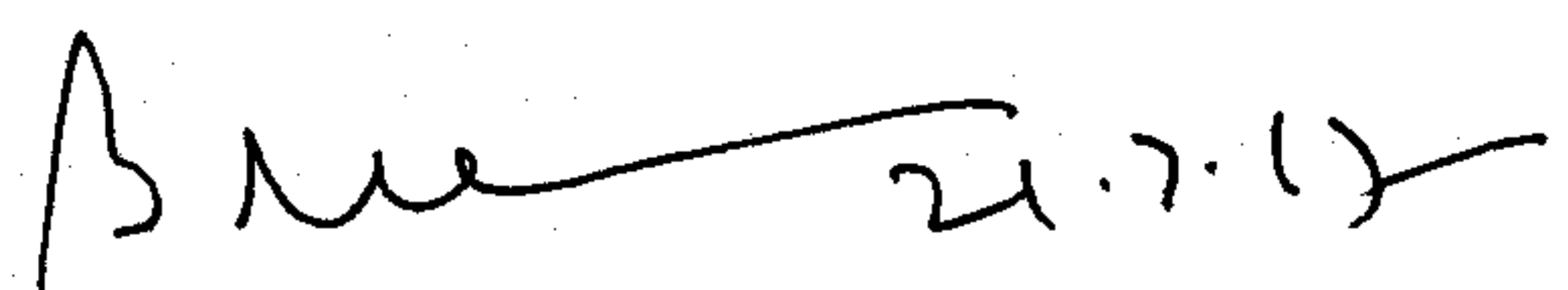
**ORDER**

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Additional affidavit filed.

Heard arguments of Learned Counsel for Petitioner.

Orders reserved in IA 185/2017 and CP (CAA) 26/2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 21st day of July, 2017.